

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 182, 183 & 158 of 2012**

**Dated : 24<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**The Tata Power Co. Ltd. (G) .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan**

**ORDER**

As agreed by the learned counsel for the parties, post the matters for further hearing on **30.09.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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